

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 105  
CP No. 10/59/2017  
TA No. 41/2018  
Under Section 58/59 of  
Companies Act, 2013

**In the matter of:**

**Mahesh Kumar Jalan**

...Petitioner

**Versus**

**M/s Prestige City Developers Pvt. Ltd.**

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Amol Vyas, Adv.

**ORDER**

List the matter on 06.03.2024.

 Sd/-

(Rajeev Mehrotra)  
Technical Member

 Sd/-

(Deep Chandra Joshi)  
Judicial Member

February 08, 2024